

PUNJAB VIDHAN SABHA SECRETARIAT
(LEGISLATION BRANCH)

No.55-LA-2019/ 15626

Notice has been received that the following motion will be moved
by the Minister for Parliamentary Affairs on Tuesday, the 26th November, 2019
that:-

"This House resolves that the Special Sitting of current Special (9th) Session of the Punjab Vidhan Sabha (Punjab Legislative Assembly) being in the nature of Special Sitting to transact certain urgent and important Government Business, only Government Business be transacted during this sitting and no other business whatsoever including Questions, Calling Attention Notices and any other business to be initiated by a Private Member be brought before or transacted in the House during the Sitting and all relevant rules on the subject in the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) do hereby stand suspended to that extent."

CHANDIGARH:
THE 25TH NOVEMBER, 2019.

SHASHI LAKHANPAL MISHRA,
SECRETARY.

To

All Members of the Punjab Vidhan Sabha.

No.55-LA-2019/ 15627, dated Chandigarh, the 25th November, 2019.

Copy forwarded for information to –

1. the Chief Secretary to Government, Punjab;
2. all Additional Chief Secretaries / Financial Commissioners / Principal Secretaries / Administrative Secretaries to Government, Punjab; and
3. the Principal Secretary to Government, Punjab, Department of Parliamentary Affairs (with 4 spare copies).


ASSISTANT INFORMATION OFFICER,
for SECRETARY.

PUNJAB VIDHAN SABHA SECRETARIAT

(LEGISLATION BRANCH)

No. 15-LA-2019/ 15628

Notice has been received from Minister for Parliamentary Affairs that the following resolution will be moved during the Special Sitting of the Special (9th) Session of the Punjab Vidhan Sabha:-

" Today on 26th November, 2019, this August House joins in Nation wide celebrations of the Constitution Day to commemorate the adoption of the Constitution of India and to pay tributes to the invaluable contribution of BabaSaheb Dr. Bhimrao Ambedkar and other founding fathers of the Constitution. On 26th November, 1949, the Constituent Assembly of India adopted the Constitution of India which finally became effective on 26th January, 1950.

On the lines of the Government of India, on this 70th Anniversary of the adoption of Constitution, the State of Punjab shall launch a State wide campaign focusing on creating awareness regarding a very important feature of the Constitution i.e. "Fundamental Duties". This will start on 26th November, 2019 and culminate on 14th April, 2020 i.e. BabaSaheb Ambedkar's Birth Anniversary which is celebrated as "Samrasta Diwas".

This House thus resolves to re-affirm its commitment to the Fundamental Duties enshrined in our Constitution. The Government of Punjab and the people in the State shall play a positive and effective role in fulfilling our duties towards our Country and our fellow citizens."

CHANDIGARH:
THE 25TH NOVEMBER, 2019.

SHASHI LAKHANPAL MISHRA,
SECRETARY.

To

All Members of the Punjab Vidhan Sabha.

No. 15-LA-2019/ 15629, dated Chandigarh, the 25th November, 2019.

Copy forwarded for information to-

1. the Chief Secretary to Government, Punjab (with 4 spare copies); and
2. the Principal Secretary to Government, Punjab, Department of Parliamentary Affairs, Chandigarh.


ASSISTANT INFORMATION OFFICER,
for SECRETARY.